

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 121
(IB)-552(PB)/2019

IN THE MATTER OF:

Mr. Sujoy Bhattacharya Applicant/petitioner
v.
Tulsiani Construction & Developers Pvt. Ltd. Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 15.05.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the petitioner: Mr. Milind Sharma, Adv.
For the Respondent Mr. Simran Jyot Singh, Adv.

ORDER

For order see CP No. (IB)-486(PB)/2018.